

(15)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/70/IB/2018/  
PETITION NUMBER : CP/564/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : OCEANIC TROPICAL FRUITS PVT LTD  
NAME OF THE RESPONDENT(S) : PEPSICO INDIA HOLDINGS PVT LTD  
UNDER SECTION : 14

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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C. RANASUBRAMANIAN

RP

for

Oceanic Tropical  
Fruits (P) Ltd

*(Signature)*

**ORDER**

Matter is called. No representation on behalf of RP. The IBBI vide its letter dated 19.02.2018 has given confirmation to the name of the RP viz., Mr. Venkataramanarao Nagarajan. The appointment of the RP stands confirmed, which was made on 09.02.2018. Put up on **07.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)